

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P-MOHAN KUMAR

COUNSEL FOR RES PONDENT Malus. F.

2. A.m. JLANGO

Coursel For

ORDER

Counsel representing both the counsel are present. Both the counsel reported that there are chances for settlement between the parties and the talks are in progress. They sought time for reporting the final outcome of the talks. Considering their request, this Adjudicating Authority is inclined to extend time in the interest of justice. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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